

Name of the corporate debtor: Acira Consultancy Private Limited Date of commencement of CIRP: 25/04/2025 (order received on 30/04/2025) List of creditors as on 19/12/2025 Secured financial creditors (other than financial creditors belonging to any class of creditors)													
Sl. No.	Name of creditor	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guaranteee	Whether related party?					
1	Srei Equipment Finance Limited	16-05-2025	1,41,74,99,133	1,41,69,63,150	Secured	1,41,69,63,150	-	-	100%	-	-	5,35,983	The assets are listed as mentioned in the Deed of Hypothecation for Contract No. 184421. Previously, a claim of Rs.1,42,16,27,769 was submitted in Form C dated 12-05-25, and subsequently, an updated Form C was shared, dated 16-05-25, with a claim of Rs.1,41,74,99,133.
			1,41,74,99,133	1,41,69,63,150		1,41,69,63,150	-	-	100%	-	-	5,35,983	-

Notes:

The claims have been classified based on verification of the data and documents submitted by the claimants, as well as the documents and information provided by the SBoD / erstwhile Promoter of the Corporate Debtor. The Resolution Professional has verified the claims, raised the requisite queries with the claimants and the SBoD for their responses, and conducted the verification based on the responses received.